

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.11.2019

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTHKUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD AND 3 OTHERS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1)	R. RAGHACEENDRAN	counsel for 2 nd respondent	
2)	VARSHA BALASUBRAMANIAN	counsel for petitioner	

ORDER

Counsel for the Applicant / Petitioner as well as Respondent Company are present.
Learned Counsel for the Applicant / Petitioner represents that since she is being led
by her Senior Counsel, seeks for adjournment. Taking into consideration, matter is
being adjourned to **09.01.2010**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)